

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 30.08.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 408 of 2019	Union of India & Anr. Vs. Videocon Industries Ltd. & Ors.	Nidhi Mohan Prashar	Sandeep S. Ladda
2.	Comp. App. (AT) (Ins) No. 657 of 2019	Encore Asset Reconstruction Company Pvt Ltd. Vs. Calyx Chemicals & Pharmaceuticals Ltd & Ors.	Abhirup Dasgupta	

**For Orders (On Maintainability of the Appeals)**

3.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan	V. Murali	
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**For Orders**

4.	Comp. App. (AT) (Ins) No. 636 of 2019	Ashish Das. Vs. Daimler Financial Services Pvt Ltd & Anr.	Henna George	
5.	Comp. App. (AT) No. 208 of 2019	Baver Suspension Pvt Ltd. Vs. Ashok Kumar Verma & Ors.	Mohit Nandwani	Varun KumarSinha -R1 Pardeep Dhingra-R2&3

**For Admission (Fresh Cases)**

6.	Comp. App. (AT) (Ins) No. 879 of 2019	Omega Transmission Pvt Ltd. Vs. Techmech Realtors Pvt Ltd & Anr.	Anwasha Saha	
7.	Comp. App. (AT) (Ins) No. 882 of 2019	Manoj Kumar Ram & Ors. Vs. Stesalit Ltd. & Ors.	Nihal Ahmad	
8.	Comp. App. (AT) (Ins) No. 883 of 2019	SBF Pharma. Vs. Gujarat Liqui Pharmacaps Pvt Ltd.	Natasha Dhruvan Shah	
9.	Comp. App. (AT) (Ins) No. 884 of 2019	P V krishnaprasad & Anr. Vs. J. Manivannan	Diksha Rai	
10.	Comp. App. (AT) (Ins) No. 885 of 2019	Praveen Jain, Proprietor, M/S Bharat Traders Vs. Oum Lamitech Pvt Ltd.	Pradeep K. Mittal	

<b>11.</b>	Comp. App. (AT) (Ins) No. 886 of 2019	Umaia Shanmuga Pandian & Anr. Vs. EPC Constructions India Ltd. (Formerly Known as Essar Projects India Ltd) Through its Resolution Professional Abhijit Guhothakurta	Hitesh jain	
<b>12.</b>	Comp. App. (AT) (Ins) No. 887 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Sai Regency Power Corporation Pvt Ltd & Anr.	Arun Krishnan	
<b>13.</b>	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.	Dibyadyuti Banerjee	
<b>14.</b>	Comp. App. (AT) (Ins) No. 889 of 2019	Bajrang Choudhary. Vs. ReligareFinvest Ltd & Anr.	Arijit Mazumdar	
<b>15.</b>	Review Application No. 20 of 2019 in Comp. App. (AT) (Ins) No. 94 of 2018	Shri Romi Datta Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay

**For Admission (After Notice)**

<b>16.</b>	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
<b>17.</b>	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	Abhinav Bhatia
<b>18.</b>	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber- R3 Abhishek Anand- R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj- R10&11
<b>19.</b>	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Kush Chaturvedi
<b>20.</b>	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma

21.	Comp. App. (AT) (Ins) No. 411 of 2019	U Balakrishna Bhat Vs. Uttar Pradesh Power Corporation Ltd. &Ors.	Sunil Fernandes	Akshat Jain- R2,3&4 Rakesh Upadhyay- R5
22.	Comp. App. (AT) (Ins) No. 646 of 2019	Punjab National Bank Vs. K. Periyasamy & Ors.	Rajesh Kr. Gautam	T.R. Sundaram- R1&2 J.Manivannan-R3
23.	Comp. App. (AT) (Ins) No. 656 of 2019	State Trading Corporation of India Ltd. Vs. Concast Steel & Power Ltd (In Liquidation)	Manu Prabhakar	R. Sudhinder
24.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Nikhil Mathur	Vanita Bhargava
25.	Comp. App (AT) (Ins) No. 727 of 2019	Jafer Ali Vs. Amit Naidu & Anr.	Nishanth Patil	Ravi Sehgal-R1
26.	Comp. App (AT) (Ins) No. 756 of 2019	Ashwini Mehra. RP of Educomp Infrastructure & School Management Ltd. Vs. Vinod Kumar Dandona & Ors.	Anindita Roy Chowdhury	Misha
27.	Comp. App. (AT) No.118 of 2019	Ajay Batra & Anr. Vs. BHP Machines Ltd & Ors.	Uttam Datt	Mohak Bhadana- R4&5 Nikhil Singh- R1,2,30&20 Deepak Jain (R21-R25)

**Note: The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-**

**Registrar**